

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO. 606
ANSWERED ON 07.02.2024

EFFORTS TO PROMOTE ENTREPRENEURSHIP

606 SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:-

- (a) what steps Government has taken through its various autonomous institutions to promote entrepreneurship in technical and professional education;
- (b) the details of funds allocated and utilised towards promotion of entrepreneurship through Central Government Schemes in the last five years; and
- (c) the details of specific efforts undertaken by Government to promote entrepreneurship in the State of Andhra Pradesh?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)

(a) Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres/colleges/institutes etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling youth of India to get future ready and industry ready skills.

1. Ministry of Skill Development and Entrepreneurship (MSDE) through its autonomous institutions, i.e National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE), Guwahati has taken various initiatives to promote entrepreneurship in technical and professional education. The Directorate General of Training (DGT) under Ministry of Skill Development and Entrepreneurship (MSDE) has signed a Memorandum of Understanding (MoU) with National Institute for Entrepreneurship and Small Business Development (NIESBUD), an autonomous Institution, under MSDE on 8th February, 2018 and further extended on 20th October, 2021 for sustained development of entrepreneurial skills and education aimed at enhancement of self-employment opportunities for trainees of ITIs on pan India basis. Under this MoU, for enhancement of entrepreneurial skills of trainers of ITIs, 5 days Training Residential/Online Programme for "Trainer's Training Programme on Employability, Entrepreneurship and Life Skills" are conducted jointly by DGT and NIESBUD. Further, DGT through NIESBUD is implementing the Skills Strengthening for Industrial Value Enhancement (STRIVE) Project in the technical and professional institutes. The main objective of the project is to create an Entrepreneurial Climate in the ITI ecosystem through Entrepreneurship Awareness, Entrepreneurship Development Programme, Mentoring and Handholding of trainees (and future trainers) in ITIs and National Skill Training Institutes (NSTIs).

2. The University Grants Commission (UGC) has introduced 'Guidelines for Internship/Research Internship for Under Graduate Students' for implementation in the higher education institutions in the country including the state of Andhra Pradesh. The prime aspect of the internship/research internship is induction into actual work situations since internship includes working with government or private organization, higher education institutions, universities, research and development labs/research organizations/non-government organizations, enterprises, centres involved in research, innovativeness and entrepreneurship, business organizations, local industry, artist, crafts people and similar other entities for providing opportunities to students for active engagement in on-site experimental learning. Among the various other intended objectives of these guidelines, one of it is to enhance entrepreneurship capabilities of students. In accordance with the National Education Policy (NEP) 2020 recommendations that qualifications should be described on the basis of learning outcomes, UGC notified National Higher Education Qualifications Framework (NHEQF) in 2023. Each qualification is described in the NHEQF with level descriptors on 8 key elements. One of the elements is employability and job-ready skills and entrepreneurship skills and capabilities/ qualities / mindset. UGC has requested all Higher Education Institutions (HEIs) to adopt NHEQF.

A key aspect of the National Higher Education Qualification Framework is induction into actual work situations. All students will also undergo internships / Apprenticeships in a firm, industry or organization or Training in labs with faculty and researchers in their own or other HEIs/research institutions during the summer term, as per the new framework. In addition, students who exit at the end of 1st year, 2nd year can complete one vocational course of 4 credits during the summer vacation and enhance their employment opportunities.

The Curricular components of Undergraduate programmes also include Courses in cutting-edge areas that are fast gaining prominence, such as Artificial Intelligence (AI), 3-D machining, big data analysis, machine learning, drone technologies and Deep learning with important applications to health, environment and sustainable living and to enhance the employability of the youth with Digital and technological solutions. The 4-year Curriculum and Credit Framework for Undergraduate Programmes, notified by the UGC has the provisions to integrate vocational education with general education. Practices in vocational or professional fields are also added to the foundation or introductory courses. A minimum of 12 credits allotted to the 'Minor' stream relating to Vocational Education and Training has been provided. Besides, provisions for skills Enhancement Courses (SEC) to impart practical skills, hands-on training, soft skills, etc., are made to enhance the employability of students.

3. In order to promote entrepreneurship in technical and professional education, Department of Science and Technology (DST) has established several startup incubation centres through NIDHI-Technology Business Incubator (NIDHI-TBI), NIDHI-inclusive Technology Business Incubator (NIDHI-iTBI) and NIDHI-Centre of Excellence (NIDHI-COE) programs. These incubation centres are Section 8 Companies/Societies, which are autonomous bodies established in the academic setups. DST implements various capacity building programs through these incubation centres, with several components like fellowships to the students opting for entrepreneurship through Entrepreneurs-In-Residence (EIR) Program, PRAYAS (Promoting and Accelerating Young and Aspiring Innovators and Startups) program, which provided financial support for converting ideas into prototypes. DST has also supported establishment of technology business incubators in two of DST's autonomous institutes namely National Innovation Foundation (NIF), Gandhinagar, Gujarat and Sree Chitra Tirunal Institute for Medical Sciences and Technology (SCIMST), Thiruvananthapuram, Kerala for the promotion of entrepreneurial activities. DST also supports the conduct of training programs like Women Entrepreneurship Development Programme (WEDP), Technology based Entrepreneurship Development Programme (TEDP) and Faculty Development Programme (FDP) with an aim at training the Science and Technology graduates and diploma holders for conceiving, planning, initiating and launching an economic activity or an enterprise successfully.

(b) & (c) The Government has taken various initiatives to promote entrepreneurship across the Country including the State of Andhra Pradesh. The details of the various initiatives taken by Ministries/Departments

of the Government to promote entrepreneurship including the details of funds allocated and utilized in the last five years are as under:

1. **Ministry of Rural Development** - Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under the Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) programme supports the Self-Help Group (SHG) and their family members to set-up small enterprises in the non-farm sector. SVEP develops an eco-system for enterprise development in rural areas, with SHG households, which includes Community Enterprise Fund (CEF) (a dedicated fund for providing loans to entrepreneurs) and Cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) for providing Business Support Services. Under SVEP, the project cost for one block is Rs 6.50 Crore (inclusive of Government of India and State Share) out of which Government of India (GoI) share is 90% for North Eastern Region (NER) and Hilly states while it is 60% for the remaining States. Till 31st January, 2024, a total of 358 blocks are approved under Start-up Village Entrepreneurship Programme (SVEP) across 31 States/UTs. Out of the total blocks, 14 blocks are approved under SVEP in the State of Andhra Pradesh. The State-wise and year-wise details of funds allocated and utilised under SVEP during the last five years is at **Annexure-I**.

2. **Ministry of Electronics and Information Technology (MeitY)** has undertaken various initiatives and measures to promote a technology-led startups and innovation ecosystem in the country including the State of Andhra Pradesh. This proactive approach builds from established best practices designed to strengthen and encourage the overall tech startup development infrastructure by overcoming persistent bottlenecks to work grounds up seamlessly. The major initiatives are as under:

(i) Technology Incubation and Development of Entrepreneurs (TIDE 2.0 Scheme) - The enhanced version of TIDE scheme i.e. Technology Incubation and Development of Entrepreneurs (TIDE 2.0) Scheme was initiated in the year 2019 to promote tech entrepreneurship through financial and technical support to incubators engaged in supporting ICT startups using emerging technologies such as IoT, AI, Block-chain, Robotics etc. in seven pre-identified areas of societal relevance. The Scheme is being implemented through 51 incubators through a three-tiered structure with an overarching objective to promote incubation activities at institutes of higher learning and premier R&D organisations, eventually leading to handholding of approximately 2000 tech start-ups over a period of five years. As of now 51 TIDE 2.0 Incubation Centres have been approved and made operational pan India. The scheme was initiated in the year 2019 with a total outlay of Rs. 264.62 Crore over a period of five years out of which Rs. 149.48 crore has been utilized in last five years. Under TIDE 2.0 Scheme, following 5 incubation centre are functioning in the State of Andhra Pradesh:

- Centre for Innovation and Entrepreneurship Development at IIIT Sri City (CIEDI)
- Andhra Pradesh - Grameena Incubation Centre, Vishakhapatnam
- Andhra Pradesh Innovation Society, Chittoor
- Centre for Innovation Incubation & Entrepreneurship (CIIE), KL University, Guntur
- IIM Visakhapatnam Incubation Center, Visakhapatnam

3. **Department of Science and Technology (DST)** - In order to foster innovation among the startups in the country, DST implements programs like NIDHI-Technology Business Incubator (NIDHI-TBI), NIDHI-inclusive Technology Business Incubator (NIDHI-iTBI) and NIDHI-Centre of Excellence (NIDHI-COE) to support the setting up of incubation facilities for startups working across the country including Andhra Pradesh. Startups/entrepreneurs have been supported under various programs implemented by DST through 11 incubation centres setup in Andhra Pradesh. These provide handholding, mentoring, incubation and also financial support to startups. The Funds allocated/utilized for entrepreneurship in last 5 years is Rs. 1095.21 Crore.

4. **Ministry of Micro Small and Medium Enterprises (MSME)**, through Khadi and Village Industries Commission (KVIC), is implementing Prime Minister's Employment Generation Programme (PMEGP) for assisting entrepreneurs in setting up of new micro units in the non-farm sector. It aims to provide

employment opportunities to traditional artisans/ rural and urban unemployed youth at their doorstep. Under PMEGP, General Category beneficiaries can avail of Margin Money (MM) subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, Minorities, Women, Ex-servicemen, Differently-abled, Transgenders, beneficiaries belonging to North Eastern Region, Hill and Border areas and Aspirational Districts. The Margin Money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 50 lakhs in the manufacturing sector and Rs. 20 lakhs in the service sector. Also, own contribution of beneficiaries under Special Category including women is 05% and 10% for General Category beneficiaries. Since 2018-19, existing PMEGP/REGP/MUDRA enterprises are also supported based on past good performances with 2nd loan for upgradation and expansion. Under 2nd Loan, maximum project cost admissible for Margin Money (MM) subsidy under Manufacturing sector is Rs. 1.00 Crore and for Service sector is Rs. 25 Lakhs. Eligible subsidy on 2nd loan for all categories is 15% of project cost (20% for NER & Hill States). The Margin Money subsidy targeted and utilized under PMEGP across the country during last five years and current year till 30.01.2024 is as under:

SNo.	FY	Target Margin money Subsidy(Rs. in lakh)	Margin money Subsidy utilized (Rs. in lakh)
1	2018-19	206,880.00	207,000.54
2	2019-20	239,644.00	195,082.15
3	2020-21	228,968.52	218,880.15
4	2021-22	285,000.00	297,765.91
5	2022-23	243,401.00	272,217.46
6	2023-24 (till 30.01.2024)	265,001.01	240,005.32

The performance of the last 5 years and current year under PMEGP for the State of Andhra Pradesh is as under:

SNo.	FY	Target Number of Units	No. of units assisted	Target Margin money Subsidy(Rs. in lakh)	Margin money Subsidy utilized (Rs. in lakh)
1	2018-19	2,129	2,220	6,468.12	9,046.31
2	2019-20	3,417	2,192	10,580.00	9,042.34
3	2020-21	2,266	1,674	6,799.38	6,857.30
4	2021-22	2,891	2,477	9,099.19	10,088.80
5	2022-23	2,791	3,073	8,105.97	12,929.93
6	2023-24 (till 30.01.2024)	3,030	3,773	10,102.96	13,886.98

5. **Department for Promotion of Industry and Internal Trade (DPIIT)** - The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country launched Startup India initiative on 16th January 2016. As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As on 31st December 2023, a total of 1,17,254 entities have been recognised as startups. Under the Startup India initiative, to provide capital at various stages of the business cycle of a startup such as ideation, product idea variation, growth, and scale-up, the Government is implementing the Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and the Credit Guarantee Scheme for Startups (CGSS). These Schemes are implemented on a pan-India basis.

The SISFS has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Experts Advisory Committee (EAC), under SISFS, evaluates and selects incubators for

allocation of funds under the Scheme. The approved incubators select startups in accordance with the guidelines of the Scheme. As on 31st December 2023, 198 incubators have been approved under the Scheme with a total approved funding of Rs. 802.98 Crore.

The Fund of Funds for Startups Scheme was approved and established in 2016 with a corpus of Rs 10,000 crore. The Scheme operationalized by Small Industries Development Bank of India (SIDBI), provides capital to SEBI- registered Alternative Investment Funds (AIFs) who in turn invest in startups. AIFs supported under FFS are required to invest at least 2 times of the amount committed under FFS in startups. As on 31st December 2023, SIDBI has committed a total of Rs. 10,229 Crore to 129 AIFs under the Scheme.

Credit Guarantee Scheme for Startups (CGSS) is implemented for providing credit guarantees to loans extended by Scheduled Commercial Banks, Non-Banking Financial Companies and Securities and SEBI registered AIFs. It provides credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible DPIIT recognized startups. CGSS is operated by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been recently operationalized from 1st April 2023.

6. **Department of Financial Services (DFS)** - Pradhan Mantri Mudra Yojana (PMMY) was launched on 08.04.2015 to extend collateral free credit up to Rs.10 lakh by Member Lending Institutions (MLIs), i.e., Scheduled Commercial Banks (SCBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme for income generating activities in the manufacturing, trading, service sectors including activities allied to agriculture across three loan categories, viz. Shishu (loans up to Rs. 50,000/-), Kishor (loans above Rs. 50,000/- and up to Rs. 5 lakh) and Tarun (loans above Rs. 5 lakh and up to Rs. 10 lakh). To extend collateral free coverage for PMMY, Credit Guarantee Fund for Micro Units (CGFMU) was set up in January 2016, with an initial corpus of Rs.3,000 crores which was released to National Credit Guarantee Trustee Company Ltd (NCGTC Ltd.), a wholly owned company of Government of India, in tranches. The corpus has since been enhanced to Rs. 3900 crore. As on 26.01.2024, a total of 46.15 Crore loans have been extended under PMMY, since inception of the Scheme, out of which 87.19 lakh loans have been sanctioned in the State of Andhra Pradesh.

Stand-Up India (SUI) Scheme launched on 05.04.2016 has been extended up to the year 2025. The objective of the Scheme is to facilitate loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs. 1 Crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one Women borrower per bank branch for setting up greenfield enterprise in manufacturing, services or trading sector including activities allied to agriculture. Apart from linking prospective borrowers to banks for loans, the online portal (www.standupmitra.in) developed by Small Industries Development Bank of India (SIDBI) for Stand Up India Scheme is also providing guidance to prospective entrepreneurs in their endeavour to set up business enterprises, starting from training to filling up loan applications, as per bank requirements. Through a network of more than 8000 Hand Holding Agencies, this portal facilitates step by step guidance for connecting prospective borrowers to various agencies with specific expertise viz Skilling Centres, Mentorship support, Entrepreneurship Development Program Centres, District Industries Centre, together with addresses and contact number. Government of India provides budgetary support to SIDBI for advertising, publicity and creating awareness about Stand-Up India scheme. The budgetary support is utilized by SIDBI to undertake thematic engagements through agencies like Confederation of Women Entrepreneurs of India (COWE), Dalit Indian Chamber of Commerce and Industry (DICCI), etc. for conducting enterprise clinics, programs / webinars on Stand-Up India Scheme, new business opportunities, etc. To extend collateral free coverage for SUPI, Credit Guarantee Fund Scheme for Stand-Up India (CGFSI) was set up in April 2016, with an approved corpus of Rs. 5,000 crores, out of which Rs.1200 Crore has been released to National Credit Guarantee Trustee Company Ltd (NCGTC Ltd.), a wholly owned company of Government of India. Further, the Stand Up India scheme has facilitated over 2.16 lakh loans to SC/ST and Women entrepreneurs across the country, out of which a total of 12,925 loans have been sanctioned in the State of Andhra Pradesh.

7. Ministry of Women & Child Development – The Government of India implements 'Mission Shakti' – an integrated women empowerment programme as umbrella scheme for safety, security and empowerment of women. The Umbrella Scheme of Mission Shakti has two sub-schemes namely "Sambal" and "Samarthya". 'Samarthya' sub- scheme, has a component i.e. Hub for Empowerment of Women (HEW) at National, State and District levels for Empowerment of Women. HEW aims to facilitate inter-sectoral convergence of schemes and programs meant for women at the Central, State/ UT and district levels with the mandate to create an environment in which women realize their full potential. The support under the HEW is for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including facilitating access to healthcare, quality education, career and vocational counseling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.

8. Ministry of Skill Development and Entrepreneurship (MSDE) through National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE), Guwahati has been working for the promotion of entrepreneurship across the country. The details of the various initiatives taken by MSDE are as under:

(i) **Strengthening Entrepreneurial Climate through Capacity Building, Incubation Support, Mentoring and Handholding sanctioned under SANKALP Scheme** - NIESBUD is implementing the project for strengthening the entrepreneurship ecosystem to different sections of the society including marginalized population with the support of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Programme of the Ministry of Skill Development and Entrepreneurship (MSDE). An amount of Rs.19.21 Crore has been utilized under the project.

(ii) **Organising Workshops in Artisan Melas And Haats** - NIESBUD is implementing a project supported by the MSDE for organising workshops for capacity building and providing entrepreneurial knowledge to the artisans during the Melas and Haats. An amount of Rs. 33.73 Lakh has been utilized under the project.

(iii) **Creating Entrepreneurial Climate through Training of Trainers and Entrepreneurship Development Programme in Jan Shikshan Sansthan (JSS)** - NIESBUD has implemented a project for Creating Entrepreneurial Climate through Training of Trainers and Entrepreneurship Development Programme in Jan Shikshan Sansthans (JSS). An amount of Rs. 5.95 Crore has been utilized under the project.

(iv) **Pilot Project for Entrepreneurship Development Program** - NIESBUD has implemented a Pilot Project for Entrepreneurship Development Program in 10 States sponsored by the Ministry of Skill Development and Entrepreneurship which aims at creating, fostering and promoting the spirit of entrepreneurship among the target groups through Entrepreneurship Development Programme, Mentoring and Handholding support. An amount of Rs. 2.94 Crore has been utilized under the project.

(v) **Establishment of Entrepreneurship Development Cell in ITI and NSTI of NER** - IIE is implementing the project to establish Entrepreneurship Development Cell in ITI and NSTI of NER in order to promote entrepreneurship. A total of Rs.15.77 Crore has been sanctioned under the project.

(vi) **Pradhan Mantri Van Dhan Yojana (PMVDY)** - IIE Guwahati is the Resource Agency for developing Van Dhan Vikas Kendras under PMVDY launched by the Ministry of Tribal Affairs, Government of India. The year-wise details of the funds sanctioned to IIE and utilised under the scheme is as under:

Year	2019-20	2020-21	2021-22	2022-23
Particulars	Rs.	Rs.	Rs.	Rs.
Amount Sanctioned	7,50,00,000	11,70,00,000	26,10,00,000	25,35,00,000
Utilized Amount	7,20,23,261	10,14,02,406	7,73,42,775	On Going

ANNEXURE REFERRED TO RAJYA SABHA UNSTARRED QUESTION NO. 606 REGARDING 'EFFORTS TO PROMOTE ENTREPRENEURSHIP ANSWERED ON 07.02.2024.

The State-wise and year-wise details of funds allocated and utilised under SVEP during the last five years is as under:

(Amount in Rs. Lakh)

SNo.	State/UT	Total fund sanctioned	Central Share released Year					
			2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	6,241.30	781.10	275.72	261.32	0.00	0.00	-
2	Arunachal Pradesh	835.44	0.00	0.00	27.00	66.76	0.00	-
3	Assam	8,203.03	81.00	238.85	639.71	135.00	303.00	-
4	Bihar	17,762.81	926.43	397.93	0.00	180.00	361.9	-
5	Chhattisgarh	9,159.77	629.53	245.66	36.00	55.53	0.00	227.39
6	Goa	952.73	0.00	0.00	18.00	0.00	46.47	53.40
7	Gujarat	3,969.67	485.16	0.00	0.00	0.00	0.00	-
8	Haryana	3,967.90	213.14	691.12	115.21	148.90	0.00	-
9	Himachal Pradesh	806.36	0.00	0.00	27.00	0.00	24.64	-
10	Jammu & Kashmir (UT)	6,997.00	0.00	0.00	130.00	197.76	0.00	150.00
11	Jharkhand	12,245.83	54.00	491.40	859.59	107.44	177.04	-
12	Karnataka	3,919.70	0.00	0.00	18.00	188.51	98.64	390.45
13	Kerala	19,701.70	1,592.11	136.20	791.65	194.40	526.96	650.79
14	Madhya Pradesh	12,739.95	654.34	569.06	675.51	130.45	273.72	-
15	Maharashtra	5,861.67	108.00	0.00	252.36	0.00	0.00	500.00
16	Manipur	2,399.92	27.00	93.46	120.46	27.00	83.69	240.92
17	Meghalaya	1,227.69	72.98	0.00	0.00	0.00	49.98	169.50
18	Mizoram	3,309.99	54.00	135.01	0.00	54.00	229.64	293.98
19	Nagaland	2,662.53	0.00	200.23	54.00	87.05	0.00	-
20	Odisha	11,733.32	36.00	1,031.92	71.67	53.90	0.00	720.00
21	Punjab	2,266.80	212.87	0.00	97.56	0.00	59.01	60.00
22	Rajasthan	9,376.40	339.08	128.55	500.76	71.63	200.12	800.09
23	Sikkim	819.71	0.00	0.00	27.00	71.63	0.00	-
24	Tamil Nadu	3,847.02	116.76	305.52	158.21	44.36	0.00	-
25	Telangana	10,939.15	108.00	437.97	98.87	415.38	87.92	766.65
26	Tripura	2,498.19	0.00	0.00	27.00	125.62	0.00	435.15
27	Uttar Pradesh	14,932.86	848.81	622.51	142.62	444.60	408.79	611.25
28	Uttarakhand	2,490.02	54.00	153.25	414.50	54.00	94.95	126.44
29	West Bengal	11,599.13	1,040.66	208.50	36.00	236.88	197.13	450.00
30	Puducherry	30.00	-	-	-	-	-	-
31	A&N	30.00	-	-	-	-	-	-
		1,93,527.59	8,434.97	6,362.86	5,600.00	3,090.80	3,223.60	6646.01
